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# RESUME OF WORK DONE BY LOK SABHA

(THIRD LOK SABHA—FIFTEENTH SESSION, 1966) (25th July to 7th September, 1966)



LOK SABHA SECRETARIAT

New Delhi.

October, 1966

#### PREFACE

This publication contains a brief resumé of work done by Lok Sabha during the Fifteenth Session of Third Lok Sabha, 1966.

NEW DELHI; October 7, 1966. S.L. SHAKDHER, Secretary.

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# RESUME OF WORK DONE BY LOK SABHA DURING THE FIFTEENTH SESSION OF THIRD LOK SABHA

#### 1. DURATION OF SESSION

Period of Session 25th July to 7th September, 1966

Number of sittings held 32

Number of sitting hours 213 hours and 33 minutes

Longest sitting held 6th September, 1966 - From 11 A.M.

to 11 P.M. with break for dinner from 8.35 P.M. to 9.30 P.M. (11 hours and

5 minutes).

#### 2. ADJOURNMENT MOTIONS

Notices received 59
Brought before the House 21
Consent withheld 21
Admitted and discussed Nil

#### 3. BILLS

#### A. GOVERNMENT BILLS

## (i) <u>Introduced</u>:

- (1) The Constitution (Twentieth Amendment) Bill, 1966.
- (2) The Cotton Fabrics (Additional Excise Duty) (Repeal) Bill, 1966.
- (3) The Unlawful Activities (Prevention) Bill, 1966.
- (4) The Defence of India (Amendment) Bill, 1966.
- (5) The Advocates (Amendment) Bill, 1966.
- (6) The Tea Districts Emigrant Labour (Repeal) Bill, 1966.
- (7) The Criminal Law Amendment (Amending) Bill, 1966.
- (8) The Jayanti Shipping Company (Taking over of Management) Bill, 1966.
- (9) The Customs (Amendment) Bill, 1966.
- (10) The Essential Commodities (Amendment) Bill, 1966.
- (11) The Punjab State Legislature (Delegation of Powers) Bill, 1966.
- (12) The Delhi Sales Tax Bill, 1966.
- (13) The Appropriation (No. 3) Bill, 1966.

- (14) The Delhi Municipal Corporation (Amendment) Bill, 1966.
- (15) The Road Transport Corporations (Amendment) Bill., 1966.
- (16) The Delhi Municipal Corporation (Validation of Electricity Tax) Bill, 1966.
- (17) The Electricity (Supply) Second Amendment Bill, 1966.
- (18) The Delhi Water Supply and Sewage Disposal Bill, 1966.
- (19) The Representation of the People (Amendment) Bill, 1966.
- (20) The Constitution (Twenty-first Amendment) Bill, 1966.
- (21) The Punjab Municipal (Delhi Amendment) Bill, 1966.
- (22) The Punjab Reorganisation Bill, 1966.
- (23) The Delhi Panchayat Samitis and Nyaya Panchayats Bill, 1966.
- (24) The Delhi and Himachal Pradesh (Separation of Judicial and Executive Functions) Bill, 1966.

# (ii) Bills passed by Rajya Sabha and laid on the Table:

(3.)

- (1) The Telegraph Wires (Unlawful Possession) Amendment Bill, 1966.
- (2) The Maternity Benefit (Amendment) Bill, 1966.
- (3) The University Grants Commission (Amendment) Bill, 1966.
- (44) The Wakf (Amendment) Bill, 1966.
  - (5) The Railway Property (Unlawful Possession) Bill, 1966.

#### (iii) Referred to Joint Committee :

The Representation of the People (Amendment) Bill, 1966.

# (iv) Joint Committee - Extension of time for the presentation of the Report:

The Patents Bill, 1965 -- Time further extended upto the first day of the Sixteenth Session.

# (v) Select Committee - Extension of time for the presentation of the Report:

The Seeds Bill, 1964, as passed
by Rajya Sabha. -- Time extended upto the last day of the
first week of the Sixteenth Session.

# (vi) Select Committee - Appointment of Member:

Shri Shyam Dhar Mishra appointed to the Select Committee on the Seeds Bill, 1964, as passed by Rajya Sabha, vice Shri Annasahib Shinde resigned.

#### (vii) Bills passed:

- (1) The Merchant Shipping (Amendment) Bill, 1966, as passed by Rajya Sabha.
- (2) The Electricity (Supply) Amendment Bill, 1966.
- (3) The Advocates (Amendment) Bill, 1966.
- (4) The Constitution (Twentieth Amendment) Bill, 1966.
- (5) The Customs (Amendment) Bill, 1966.
- (6) The Criminal Law Amendment (Amending) Bill, 1966.
- (7) The Jayanti Shipping Company (Taking over of Management) Bill, 1966.
- (8) The Appropriation (No. 3) Bill, 1966.
- (9) The Essential Commodities (Amendment) Bill, 1966.
- (10) The Punjab State Legislature (Delegation of Powers) Bill, 1966.
- (11) The Delhi High Court Bill, 1965, as reported by Select Committee.
- (12) The Railway Property (Unlawful Possession) Bill, 1966, as passed by Rajya Sabha.
  - The Punjab Reorganisation Bill, 1966.

# (viii) Bills withdrawn:

(13)

- (1) The Advocates (Amendment) Bill, 1965, as passed by Rajya Sabha.
- (2) The Criminal Law Amendment (Amendment) Bill, 1965.

# (ix) Bills passed by Houses of Parliament and assented to by the President - laid on the Table:

- (1) The Kerala Appropriation (No. 2) Bill, 1966.
- (2) The Produce Cess Bill, 1966.
- (3) The Delhi Land Reforms (Amendment) Bill, 1966.
- (4) The Imports and Exports (Control) Amendment Bill, 1966.
- (5) The Armed Forces (Special Powers) Amendment Bill, 1966.

The Short Title of this Bill was changed to "The Constitution (Eighteenth Amendment)
Bill, 1966" when passed by Lok Sabha.

- (6) The Orissa Legislative Assembly (Extension of Duration) Bill, 1966.
- (7) The Unit Trust of India (Amendment) Bill, 1966.
- (8) The Asian Development Bank Bill, 1966.
- (9) The Delhi Administration Bill, 1966.
- (10) The Customs (Amendment) Bill, 1966.

#### (x) Bill - Debate adjourned:

The Beedi and Cigar Workers (Conditions of Employment) Bill, 1966, as passed by Rajya Sabha.

#### B. PRIVATE MEMBERS BILLS

#### (i) Introduced:

- (1) The Constitution (Amendment) Bill, 1966 (Amendment of articles 37, 45 and 47) by Shri Madhu Limaye.
- (2) The Code of Criminal Procedure (Amendment) Bill, 1966 (Omission of sections 107 and 109) by Shri Madhu Limaye.
- (3) The Criminal Law Amendment (Repeal) Bill, 1966 by Shri Madhu Limaye.
- (4) The Recognition of Trade Unions Bill, 1966 by Shri Madhu Limaye.
- (5) The Constitution (Amendment) Bill, 1966 (Omission of article 35A) by Shri Diwan Chand Sharma.
- (6) The Constitution (Amendment) Bill, 1966 (Insertion of new articles 125A and 221A) by Shri Hari Vishnu Kamath.

## (ii) Bill circulated for eliciting opinion thereon

The Constitution (Amendment) Bill, 1964 (Amendment of the Seventh Schedule) by Dr. L.M. Singhyi.

#### (iii) Bill Negatived:

The Constitution Amendment) Bill, 1966 (Amendment of article 352) by Shit Hari Vishnu Kamath.

#### (iv) Bills Withdrawn:

- (1) The Constitution (Amendment) Bill, 1965 (Amendment of articles 1 and 393) by Shri Krishna Deo Tripathi.
- (2) The All India Ayurvedic Medical Council Bill, 1965 by Shri A. T. Sarma.

# (v) Bill under consideration:

The Constitution (Amendment) Bill, 1962 (Amendment of the Eighth Schedule) by Shri U.M. Trivedi.

#### 4. CALLING ATTENTION-STATEMENTS MADE/LAID REGARDING NOTICES UNDER RULE 197

| S1.<br>No. | Subject  | Name of Member                         | Name of Minister  Date of Statement |
|------------|--|--|-------------------------------------|
| 1          | 2  | 3                                      | 4                                   |
| 1          | Situation in Uttar Pradesh   | Shri Prakash Vir<br>Shastri and others | Shri Gulzarilal Nanda<br>25-7-1966  |
| 2          | Reported decision of the Govern-<br>ment to appoint Shri S. Bhoo-  | Shri Bhagwat Jha<br>Azad               | Shri Sachindra Chau-<br>dhuri       |
|            | thalingam as Ambassador to E.E.C. at Brussels in spite of the adverse remarks against him by the Public Accounts Committee in its Fiftieth Report. |  | 27-7-1966                           |
| 3          | Strike by rubber estate workers in Kerala.   | Shri A.K. Gopalan                      | Shri Jagjivan Ram<br>28-7-1966      |
| 4          | Reported presence of iron strips,<br>stones etc. in the wheat and<br>other foodgrains imported<br>from U.S.A. under PL-480.                        | Shri Madhu Limaye                      | Shri P. Govinda Menon<br>1-8-1966   |

| 1  | 2   | 3                             | 4                                 |
|----|---|-------------------------------|-----------------------------------|
| 5  | Reported firing by Burmese customs personnel on Indian Baite tribesmen on the 22nd and 23rd July, 1966 resulting in the death of one person and injuries to others.   | Sardar Kapur Singh            | Shri Gulzarilal Nanda<br>2-8-1966 |
| 6  | Reported movement of about<br>400 Naga and Mizo hostiles<br>towards East Pakistan for<br>military training.   | Shri Madhu Limaye             | Shri Y. B. Chavan<br>3-8-1966     |
| 7  | Arrest of 38 persons including<br>Shri Indulal Kanaiyalal Yajnik,<br>M.P. in Ahmedabad.   | Shri Kashi Ram<br>Gupta       | Shri Gulzarilal Nanda 3-8-1966    |
| 8  | Lock-out in New Jemehari Khas<br>and Babisole collieries result-<br>ing in unemployment of hund-<br>reds of workers.  | Shrimati Renu<br>Chakravartty | Shri Shah Nawaz Khan<br>4-8-1966  |
| 9  | Chapter captioned 'Naya Kashmir', challenging the constitution and territorial integrity of India in the book "Hamari Kahani" Part V, 1966, edited and published by the Directorate of Education Government of Jammu and Kashmir. | Shri Kashi Ram<br>Gupta       | Shri Gulzarilal Nanda<br>5-8-1966 |
| 10 | Reported massing of Pakistani armed forces on the cease-fire line and the consequent threat of two-pronged attack on India.   | Shri Hari Vishnu<br>Kamath    | Shri Y. B. Chavan<br>8-8-1966     |
| 11 | Supreme Court Judgment regarding Bonus Act and Government's reaction thereto.   | Shri R. Umanath               | Shri Jagjivan Ram<br>9-8-1966     |

| 1  | 2   | 3 •                           | 4  |
|----|---|-------------------------------|--|
| 12 | News-item published in the States-<br>man dated the 10th August, 1966<br>regarding the alleged "strategy<br>of sabotage" finalised at the Ten<br>meeting of the Central Committee<br>of the Left Communist Party.                               | ali                           | Shri Gulzarilal Nanda                    |
| 13 | Reported seizure of documents from<br>MNF courier on the Silchar-Aijal<br>Road revealing collusion of the<br>Mizo rebels with a foreign power   |                               | Shri Vidya Charan<br>Shukla<br>18-8-1966 |
| 14 | News-item in the Hindustan Times dated the 20th August, 1966, about the Chief Minister of Jammu and Kashmir complaining against the Central Government for creating uncertainties in Jammu and Kashmir and not consulting him in vital matters. | Shri Harish Chandra<br>Mathur | Shri Gulzarilal Nanda<br>22-8-1966       |
| 15 | Reported dumping into the sea of imported rice at Cochin Port.  | Shri Hari Vishnu<br>Kamath    | Shri C. Subramaniam<br>29-8-1966         |
| 16 | Damage caused by the recent floods in Bihar.  | Shri Bibhuti Mishra           | Shri Fakhruddin Ali<br>Ahmad<br>1-9-1966 |
| 17 | Reported supply of U.S. Sabre jets to Pakistan through Ottawa-Bonn-Teheran axis.  | Shri Onkarlal Berwa           | Sardar Swaran Singh<br>2-9-1966          |
| 18 | Reported depletion of rice stocks in Kerala and the proposed cut in the rice ration.  | Shri A. V. Raghavan           | Shri C. Subramaniam<br>3-9-1966          |
| 19 | Reported damage to foodgrains worth several lakhs of rupees when being carried in open railway wagons from Gunttakal to various places in Cudappa and Chittoor districts of Andhra Pradesh.   | Shri N.G. Ranga               | Dr. Ram Subhag Singh<br>5-9-1966         |

| Reported statement by the Shri P. Venkata- Chairman and Managing subbaiah 7-9-1966  Director of the Fertilizer Corporation at the Press Conference that Fertilizer Corporation of India is capable of setting up two Fertilizer Plants a year. | 1  | 2                          | 3                 | 4                  |
|--|----|----------------------------|-------------------|--------------------|
| Director of the Fertilizer  Corporation at the Press  Conference that Fertilizer  Corporation of India is capa- ble of setting up two Ferti-   | 20 | •                          |                   | Shri O.V. Alagesan |
| Conference that Fertilizer Corporation of India is capa- ble of setting up two Ferti-  |    | Director of the Fertilizer | sub <b>baia</b> h | 7-9-1966           |
|  |    | Conference that Fertilizer |                   |                    |
|  |    | <u> </u>                   |                   |                    |

#### 5. DIVISIONS

### 6. FINANCIAL BUSINESS

#### A. RAILWAY BUDGET

# Demands for Excess Grants (Railways)

| @vligecaSubject  | Presented on | Discussed<br>on | Voted on |
|--|--------------|-----------------|----------|
| Demands for Excess Grants in respect of the Budget (Railways) for 1963-64. | 1-9-1966     | -               |          |
|  |              |                 |          |

B. GENERAL BUDGET

Demands for Supplementary Grants (General)

| Subject                         | Presented on | Discussed on | Voted on           |
|---------------------------------|--------------|--------------|--------------------|
| Demands for Supplementary       | 3-8-1966     | 17-8-1966    | 23-8-1 <b>9</b> 66 |
| Grants in respect of the Budget |              | 18-8-1966    |                    |
| (General) for 1966-67.          |              | 19-8-1966    |                    |
|                                 |              | 23-8-1966    |                    |

### C. BUDGET IN RESPECT OF STATE OF KERALA

# (i) Demands for Supplementary Grants (Kerala)

| Subject  | Presented on | Discussed on | Voted on |
|--|--------------|--------------|----------|
| Demands for Supplementary  Grants in respect of the Budget (Kerala) for 1966-67. | 1-8-1966     | -            | -        |

## (ii) Demands for Excess Grants (Kerala)

|    | Subject<br>(1)   | Presented on (2) | Discussed on (3) | Voted on (4) |
|----|--|------------------|------------------|--------------|
| 1. | Demands for Excess Grants<br>in respect of the Budget<br>(Kerala) for 1962-63. | 1-8-1966         | -                | -            |

(1) (2) (3) (4)

2. Demands for Excess 1-8-1966 - - - Grants in respect of the Budget (Kerala) for 1963-64.

# 7. HALF-AN-HOUR DISCUSSION UNDER RULE 55

|       | Out to an   |                              | <b>n</b>  |    |
|-------|---|------------------------------|-----------|----|
| S1.   | Subject   | Name of Member               | Date      |    |
| No. 1 | 2   | 3 ,                          | 4         | -  |
| 1     | Procurement levy schemes of States                      | Shri Madhu Limaye            | 26-7-1966 | _  |
| 2     | Gandak Project.   | Shri Bibhuti Mishra          | 28-7-1966 |    |
| 3     | Electoral rolls of stateless workers in Ceylon.         | Shri R. Umanath              | 29-7-1966 |    |
| 4     | Indian Academy of Medical Sciences.                     | Dr. C. B. Singh              | 4-8-1966  |    |
| 5     | Manufacture of Small Car                                | Shri H.C. Linga Reddy        | 5-8-1966  |    |
| 6     | Issue of tickets by Air India without 'P' Forms.        | Shri Madhu Limaye            | 8-8-1966  | Ļ  |
| 7     | Cochin Shipyard.  | Shri A.K. Gopalan            | 9-8-1966  |    |
| 8     | Employment for Ex-servicemen.                           | Shri Hari Vishnu Kamath      | 10-8-1966 |    |
| 9     | Representation from Rajasthan M.Ps.                     | Dr. L.M. Singhvi             | 11-8-1966 |    |
| 10    | Help to Mizo and Naga Hostiles by<br>Pakistan and China | Shri Hem Barua               | 16-8-1966 |    |
| 11    | Pakistani Spies.  | Shri Surendranath<br>Dwivedy | 17-8-1966 | ٠. |

| Media for U.P.S.C. Examinations.    | Shri Era Sezhiyan  | 10 0 1000  |
|-------------------------------------|--|--|
|                                     |  | 18-8-1966  |
| Air Corporations.                   | Shri Homi F. Daji  | 23-8-1966  |
| Export of Trucks to South Vietnam.  | Shri Indrajit Gupta  | 24-8-1966  |
| Job Security in Oil Companies.      | Shri Dinen Bhattacharya  | 26-8-1966  |
| Decontrol of Cement.                | Shri Prakash Vir Shastri   | 31-8-1966  |
| Seizure of hundies in Calcutta.     | Shri Surendranath<br>Dwivedy   | 1-9-1966   |
| Institute of International Studies. | Shri Kishen Pattnayak  | 3-9-1966   |
| Grievances of C. H.S. doctors.      | Shri Diwan Chand Sharma  | 5-9-1966   |
|                                     | Seizure of hundies in Calcutta.  Institute of International Studies. | Seizure of hundies in Calcutta.  Shri Surendranath Dwivedy  Institute of International Studies.  Shri Kishen Pattnayak |

#### 8. MEMBERS

# (i) Withdrawals:

| Name of the Member       | Date on which asked by<br>the Chair to withdraw |
|--------------------------|---|
| Shri Hukam Chand Kachwa  | ai 1-8-1966                                     |
|                          | 11-8-1966                                       |
| Swami Rameshwaranand     | 1-8-1966  |
|                          | 11-8-1 <b>96</b> 6                              |
|                          | . 23-8-1966                                     |
| Shri P.K. Vasudevan Nair | 11-8-1966                                       |
| Shri Priya Gupta         | 18-8-1966                                       |
| Shri Mani Ram Bagri      | 31-8-1966                                       |
|                          | 6-9-1966  |
| Shri S. M. Banerjee      | 1-9-1966  |
| Shri Sheo Narain         | 2-9-1966  |

# (ii) <u>Suspensions</u>

| S1.<br>No. | Name of Member         | Date of suspension<br>from the service of<br>the House | Period for<br>which<br>suspended | Remarks  |
|------------|------------------------|--|----------------------------------|--|
| 1          | Shri S. M. Banerjee    | 25-7-1966  | Ten days                         | The motion for suspension was moved by Shri Satya Narayan Sinha.   |
| 2          | Shri Homi F. Daji      | 25-7-1966  | A fortnight                      | The motion for sus-<br>pension was moved by<br>Shri Satya Narayan<br>Sinha.  |
| 3          | Shri Jai Bahadur Singh | 25-7-1966  | One month                        | The motion for sus-<br>pension was moved by<br>Shri Satya Narayan<br>Sinha.  |
| 4          | Shri M. Elias          | 25-7-1966  | Remainder<br>of the<br>Session   | The motion for sus-<br>pension was moved by<br>Shri Satya Narayan<br>Sinha.  |
| 5          | Shri B.P. Maurya       | 26-7-1966  | Fifteen<br>days                  | The motion for sus-<br>pension was moved by<br>Shri Satya Narayan<br>Sinha.  |
| 6          | Shri Mani Ram Bagri    | 4-8-1966   | A fort-<br>night.                | The motion for sus-<br>pension was moved by<br>Shri Satya Narayan<br>Sinha.  |
| 7          | Sardar Kapur Singh     | 9-8-1966   | Remainder<br>of the<br>Session.  | The motion for suspension was moved by Shri Jaganath Rao. The motion re: termination of suspension of the member was adopted on 24-8-1966. |
| 8          | Swami Rameshwaranan    | d 5-9-1966   | Remainder<br>of the<br>Session.  | The motion for suspengation was moved by Shift<br>Satya Narayan Sinha.   |

# (iii) Leave Granted

| S1.      | Name of Member                         | Period for which leave  |
|----------|--|-------------------------|
| No.      |  | granted                 |
| <b>1</b> | Shri A. Jayaraman                      | 14-4-1966 to -30-4-1966 |
| 2        | Shri Vijaya Bhushan Singh Deo          | 28-4-1966 to 18-5-1966  |
| 3        | Shri Inder J. Malhotra                 | 25-7-1966 to 12-8-1966  |
| 4        | H.H. Maharaja Karni Singhji of Bikaner | 25-7-1966 to 19-8-1966  |
| 5        | Shri R. Kanakasabai                    | 25-7-1966 to 19-8-1966  |
| 6        | Shri Y. N. Singh                       | 25-7-1966 to 12-8-1966  |
| 7        | Shri M.K. Shivananjappa                | 25-7-1966 to 2-9-1966   |
| 8        | Shri Madeppa Bandappa Kadadi           | 25-7-1966 to 2-9-1966   |
| 9        | Shri Nath Pai                          | 25-7-1966 to 24-8-1966  |
|          |  |                         |

#### 9. MOTIONS

# (i) Motion of No-confidence in the Council of Winisters:

| Brief Subject                              | Under<br>rule | Member                 | Date on which<br>leave of the<br>House was<br>asked for. | Whether<br>leave was<br>granted<br>by the<br>House, | Date of discussion.                          | Deci-<br>sion<br>of the<br>House |
|--|---------------|------------------------|--|---|--|----------------------------------|
| No-confidence in the Council of Ministers. | 198           | Shri H. N.<br>Mukerjee | 25-7-1 <del>96</del> 6                                   | granted.  | 1-8-1966<br>2-8-1966<br>3-8-1966<br>4-8-1966 | tived                            |

# (ii) Motions:

|    | Brief Subject  | Under<br>rule | Member                   | Date of discus-                                 | Decision of the |
|----|--|---------------|--------------------------|---|-----------------|
|    |  |               |                          | sion.   | House           |
|    | 1  | 2             | 3                        | 4   | 5               |
| 1. | Economic situa4-   |               |                          | 26-7-1966                                       | Substitute      |
|    | tion in the  | 342           | Shri Sachindra           | 27-7-1966                                       | motion moved    |
|    | country.   |               | Chaudhuri                | 8-8-1966  | by Shri Vishwa  |
|    | •  |               |                          | 9-8-1966  | Nath Pandey     |
|    |  |               |                          | 10-8-1966                                       | adopted.        |
|    |  |               |                          | 11-8-1966                                       | •               |
|    |  |               |                          | 12-8-1966                                       |                 |
| 2. | Direction to P. A. C<br>to consider<br>Government's<br>reply to certain<br>paragraphs of<br>their 50th Report. | C.<br>191     | Shri Madhu Limaye        | 2-8-1966  | Adopted.        |
| 3. | Statement on recent railway accidents.   | 191           | Dr. L.M. Singhvi         | 12-8-1966<br>17-8-1966<br>25-8-1966<br>8-9-1966 | Adopted.        |
| 4. | Seventh Report<br>of the Committee<br>of Privileges.   | 315           | Dr. Ram Manohar<br>Lohia | 17-8-1966                                       | Adopted.        |
| 5. | Third Report of  | 331(2)        | Shri S. V.               | 17-5-1966                                       | Adopted.        |
|    | the Rules Com-<br>mittee.  |               | Krishnamoorthy<br>Rao    | 18-8-1966                                       | -               |
| 6. | Thirteenth   | 191           | Shrimati Margatham       | 18-8-1966                                       | Discussion not  |
|    | Report of the<br>Commissioner<br>for Scheduled<br>Castes and Sche-<br>duled Tribes for<br>the year 1963-64     |               | Chandrasekhar            | 23-8-1966                                       | concluded.      |

| _  | 1   | 2   | · 3                            | 4                 | 5                         |
|----|---|-----|--------------------------------|-------------------|---------------------------|
| 7. | Fifty-fifth Report of the Public Accounts Communitiee.                                    | 342 | Shri Surendranath<br>Dwivedy   | <b>22-8-196</b> 6 | <i>9</i> 54               |
| 8. | Statement by the<br>Minister of<br>Defence re:<br>situation on India<br>Pakistan borders. | -   | Shri Jagdev Singh<br>Siddhanti | 26-8-1966         | Discussion not concluded. |
| 9. | Gold Control  | 191 | Shri Prakash Vir<br>Shastri    | 3-9-1966          | Negatived,                |

# (iii) Motions Under Rule 388

| _  | Brief Subject  | Member                       | Date on which<br>motion moved/<br>brought be-<br>fore the House | Decision of the<br>House |
|----|--|------------------------------|---|--------------------------|
| 1. | Suspension of Rule 338 in its application to the motion for adjournment of further debate on the Government motion re: economic situation.                               | Shri Surendranath<br>Dwivedy | 27-7-1986   | Adopted.                 |
| 2. | Suspension of Rule 342 in application to the substitute motions moved to Shri Surendranath Dwivedy's motion re: the Fifty-fifth Report of the Public Accounts Committee. | Shri Satya Naray<br>Sinha    | an 22-8-1966  | Adopted.                 |

# 10. OBITUARY REFERENCES

| S1.<br>No. | Name and particulars of Membership   | Date of death             | Date on which reference made |
|------------|--|---------------------------|------------------------------|
| 1          | 2  | 3                         | 4                            |
| 1,.        | Shri Damodar Swarup Seth, Member of the<br>Central Legislative Assembly, Constituent<br>Assembly of India and the Provisional<br>Parliament. | 13-6-1966                 | 25-7-1966                    |
| 2.         | Shri S. V. Ramaswamy, sitting member of Lok Sabha.   | 25-7-1966                 | 26-7-1966                    |
| 3.         | Chaudhri Hyder Husein, Member of the<br>Constituent Assembly of India, the<br>Provisional Parliament and the First<br>Lok Sabha.             | 24-7-1966                 | 27-7-1966                    |
| 4.         | Shri Chuni Lal, sitting member of Lok Sabha.   | 28-8-1966                 | 29-8-1966                    |
| 5.         | Shri Murli Manohar, sitting member of Lok Sabha.   | <b>4-</b> 9-1 <b>96</b> 6 | 5-9-1966                     |

### 11. PAPERS LAID ON THE TABLE

| (i)  | By Government      | • • | • • • • | 615 |
|------|--------------------|-----|---------|-----|
| (ii) | By Private Members |     |         | 10  |

#### 12. PETITIONS

Presented by Members .....

# 13. QUESTIONS OF PRIVILEGE

|     |   |                            | Data a- :-k'- | L  |
|-----|---|----------------------------|---------------|--|
| S1. | Brief Subject   | Name of                    | Date on which | n<br>d/Decision of the   |
| No. | <del>-</del>  | Member                     | discussed.    | House  |
| 1   | 2   | 3                          | 4             | 5  |
| 1   | Question of Privilege against the P. T. I. re: a news report circulated by them about the talks of the Minister of Planning and Social Welfare with the President of the World Bank in Washington.  | Shri Hari<br>Vishnu Kamath | 26-7-1966     | Speaker ruled that no question of breach or contempt of the House arose against the P. T. I. in the matter and the House agreed that the matter might be treated as closed.  |
| 2   | Question of Privilege re:<br>alleged incorrect informa-<br>tion sent to the Speaker by<br>the District Magistrate,<br>Barabanki, about the arrest<br>of Shri Ram Sewak Yadav,<br>M.P. on the 12th July, 1966.                                       | Shri Ram Sewal<br>Yadav    | k 4-8-1966    | The matter was referred to the Committee of Privileges.  |
| 3   | Question of Privilege against<br>the "Navasakthi" for having<br>referred to Members of the<br>Opposition in Lok Sabha as<br>"rowdies" and "goondas"<br>while reporting the proceed-<br>ings of Lok Sabha in its issue<br>dated the 26th July, 1966. | Shri R. Umanat             | 23-8-1966     | Editor of "Nava-sakthi" asked to publish the regret on the front page of the newspaper in three successive issues. The matter was closed thereafter. The Speaker informed the House on 23-8-1966 that the Editor of "Navasakthi" has published his explanation and regret on the front page of three |

successive issues of the newspaper dated the 10th, 11th and 12th August, 1966.

| 1 | 2   | 3  | 4                     | 5  |
|---|---|--|-----------------------|--|
| 4 | Question of Privilege against the Minister of Finance for making certain statements pertaining to remarks made by the Public Accounts Committee in their 50th Report regarding the then Secretary of the Department of Iron and Steel.  | Shri Madhu<br>Limaye   | 2-8-1966<br>12-8-1966 | The Speaker withheld<br>his consent to the<br>raising of the question<br>of privilege. |
| 5 | Question of privilege against the Minister of Food, Agriculture, Community Development and Cooperation for certain statements made by him in the House and before the Public Accounts Committee.  | Sarvashri<br>Madhu Limaye,<br>Homi F. Daji<br>and S.M.<br>Banerjee | 17-8-1966             | The Speaker withheld his consent to the raising of the question of privilege.          |
| 6 | Question of Privilege with regard to the alleged illegal detention of Sarvashri Tridib Kumar Chaudhuri and Madhu Limaye at Patna airport on the 9th August, 1966.   | Sarvashri<br>Tridib Kumar<br>Chaudhuri and<br>Madhu Limaye         | 17-8-1966             | Matter referred to the<br>Committee of<br>Privileges.                                  |
| 7 | Question of Privilege against Col. Amrik Singh alias K.S. Sahi and Shri Jit Paul with regard to a letter alleged to have been written by the former to the Speaker, Lok Sabha, which mentions of a docu- ment alleged to have been signed by the latter show- ing an entry of payment of a sum of Rupees forty thou- sand against the name of the Speaker, Lok Sabha. | Shri Madhu<br>Limaye   | 18-8-1966             | Matter referred to the Committee of Privileges.  |

| 1  | 2  | 3   | 4                      | 5  |
|----|--|---|------------------------|--|
| 8  | Question of Privilege against the Leader of the House, Prime Minister and the Attorney General regarding the reported opinion given by the Attorney General to the Prime Minister in respect of the Minister of Food, Agriculture, Community Development and Cooperation | Sarvashri<br>Homi F. Daji,<br>S.M. Banerjee<br>and Madhu<br>Limaye        | 19-8-1966              | The Speaker withheld his consent to the raising of the question of privilege.  |
| 9  | Question of Privilege against<br>the Minister of Education for<br>alleged incorrect statement<br>made by him in the House<br>regarding figures of the<br>area of India.  | Sarvashri Ram<br>Sewak Yadav,<br>Ram Manohar<br>Lohia and<br>Madhu Limaye | 22-8-1966              | The Speaker withheld<br>his consent to the rais-<br>ing of the question of<br>privilege.                                       |
| 10 | Question of Privilege against<br>one Shri Jit Paul for the<br>alleged circulation of a<br>petition to Lok Sabha<br>before its presentation to<br>Lok Sabha.  | Shri Madhu<br>Limaye  | 23-8-1966              | Matter referred to<br>the Committee of<br>Privileges.  |
| 11 | Question of Privilege against<br>the Minister of Home<br>Affairs for alleged incorrect<br>statement made by him in<br>the House regarding activi-<br>ties of Left Communist<br>Party.  | Shri Madhu<br>Limaye and<br>others.                                       | 24-8-1966              | The Speaker withheld<br>his consent to the rais-<br>ing of question of<br>privilege.   |
| 12 | Question of Privilege against<br>Shri Madhu Limaye for<br>certain remarks made by<br>him against the Speaker<br>on the 24th August, 1966.  | Mentioned<br>by H. S.   | 24-8-1966<br>25-8-1966 | The Speaker refer-<br>red the matter to the<br>Committee of Pri-<br>vileges for examina-<br>tion, investigation<br>and report. |

1 2 3 4 5 13 Question of Privilege against Shri Prakash 25-8-1966 Matter referred to the Editor. Printer and Vir Shastri Committee of Publisher of "Aiyana" Urdu and others Privileges. Newspaper of Srinagar for publication of an article in its issue dated the 15th August, 1966 casting aspersions on the Speaker and some Members of Lok Sabha 14 Question of Privilege against Sarvashri 31-8-1966 Matter referred to the "Statesman" for making Madhu Limaye the Committee of certain comments in its and Hari Privileges. editorial dated the 26th Vishnu Kamath August, 1966 against the Minister of Home Affairs in connection with the Minister's earlier statement in Lok Sabha about certain alleged activities fof the Left Communist Party. Shrimati Renu 5-9-1966 The Speaker withheld 15 Question of Privilege against his consent to the rais-Shri Atulya Ghosh for alleged Chakravartty and Shri Madhu ing of question of incorrect statements made by him in the House on the Limaye privilege. 18th August, 1966. Shri Hari 7-9-1966 The Deputy Speaker 16 Question of Privilege against the Chief Minister/Home Vishnu Kamath withheld his consent to the raising of Minister/certain Governand others. question of privilege. ment Officials of West Bengal for having given incorrect information to the Minister of State for Home Affairs who made a statement on that basis in the House.

# 14. QUESTIONS ANSWERED

(1) Starred 847

(ii) Unstarred 4261

(iii) Short Notice 34

#### 15. RESOLUTIONS ,

# (i) Statutory Resolutions

| S1.<br>No. | Subject   | Section/ Article of Act/ Constitu-        | Member                         | Date of l<br>discuss-<br>ion. | Decision of the House |
|------------|---|---|--------------------------------|-------------------------------|-----------------------|
| 1          | Approval of Notification<br>No. S.O. 1696, dated<br>6-6-1966 (as amended<br>by subsequent notifica-<br>tions) levying export<br>duty on certain articles. | Section 4A(2) of Indian Tariff Act, 1934, | Shri Mohammad<br>Shafi Qureshi | 8-8-1966                      | Adopted.              |
| 2          | Approval of Notification<br>No. S.O. 2316, dated<br>2-8-1966 levying export<br>duty on certain articles.  | -do <i>-</i>                              | Shri Manubhai<br>Shah          | 17-8-1966                     | Adopted.              |
| 3          | Approval of the Proclamation in relation to the State of Punjab.  | 356                                       | Shri Gulzarilal<br>Nanda       | 31-8-1966                     | Adopted.              |

# (ii) Private Members' Resolutions

| S1.<br>No. | Subject  | Member                       | Date of discussion                     | Decision of the House  | _ |
|------------|--|------------------------------|--|--|---|
| 1          | Indo-U.S. Foundation   | Shri H. N.<br>Mukerjee       | 6-5-1966<br>(14th Session)<br>5-8-1966 | Negatived.   |   |
| 2          | Recognition and support<br>to handloom fabrics by<br>Foreign Governments<br>etc. | Shri Sham<br>Lal Saraf       | 5-8-1966<br>19-8-1966                  | Adopted.   | • |
| 3          | Registration of Council of Ministers.  | Shri Surendra<br>nath Dwived |  | Negatived.   |   |
| 4          | Re-orientations of Plans.  | Shri Harish<br>Chandra Math  | 2-9-1966<br>nur.                       | Substitute motion<br>moved by Shri Shree<br>Narayan Das adopted. |   |
| 5          | Scheme regarding drink-<br>ing water for Madras.                                 | Shri Era<br>Sezhiyan         | 2-9-1966                               | Discussion not concluded.  |   |

# 16. STATEMENTS BY MINISTERS

| SL.<br>No.   | Subject   | Name of Minister         | Date           |
|--------------|---|--------------------------|----------------|
| • <b>1</b> . | The circumstances necessitating the promulgation of the Jayanti Shipping Company (Taking over of Management) Ordinance, 1966. | Shri N. Sanjiva Reddy    | 25.7.66        |
| *2           | Recent railway accidents.   | Dr. Ram Subhag Singh     | 25.7.66        |
| 3.           | Prime Minister's visit to U.A.R.,<br>Yugoslavia and U.S.S.R.  | Shrimati Indira Gandhi   | 25.7.66        |
| 4.           | Government business for the 28th and 29th July, 1966.   | Shri Satya Narayan Sinha | 27.7.66        |
| <b>*</b> 5.  | Finance Minister's recent visit abroad.   | Shri Sachindra Chaudhuri | 28.7.66        |
| 6.           | Government business for the week commencing the 1st August, 1966.   | Shri Satya Narayan Sinha | 29.7.66        |
| •7.          | Closure of Banaras Hindu<br>University  | Shri M.C. Chagla         | 1.8.66         |
| 8.           | Situation on India-Pakistan<br>Borders  | Shri Y.B. Chavan         | 1.8.66         |
| 9.           | Membership of the Advocates Act Review Committee.   | Shri C.R. Pattabhi Raman | 2.8.66         |
| 0.           | Judgment of the International Court of Justice on South West Africa.  | Sardar Swaran Singh      | 2.8.66         |
| 1.           | Government business for the week commencing the 8th August, 1966.   | Shri Satya Narayan Sinha | 5.8. <b>66</b> |
| 2.           | Durgapur Steel Plant.   | Shri T. N. Singh         | 8.8.66         |
| 3.           | Government business for the week commencing the 16th August, 1966.  | Shri Satya Narayan Sinha | 12,8,66        |

<sup>\*</sup>Statements were laid on the Table.

| 1   | 2   | 3                        | 4         |
|-----|---|--------------------------|-----------|
| 14. | Correcting the answer given on<br>the 1st April, 1966 to a supple-<br>mentary by Shri P.R. Chakraverti<br>on Starred Question No. 899 re-<br>garding Merger of Indian Bureau of<br>Min es with Geological Survey of<br>India. | Shri Syed Ahmed Mehdi    | 12.8.66   |
| 15. | Collapse of three houses in Delhi on the 15th August, 1966.   | Shri Gulzarilal Nanda    | 16.8.66   |
| 16. | Recent talks held with the under-<br>ground Naga leaders.   | Shri Dinesh Singh        | 18.8.66   |
| 17. | Government business for the week commencing the 22nd August, 1966.  | Shri Satya Marayan Sinha | 19.8.66   |
| 18. | Sale of match-boxes and sub-<br>standard honey by the Khadi<br>Gramodyog Bhavan, New Delhi.   | Shri Manubhai Shah       | 23.8.66   |
| 19. | Ban on Cow slaughter.   | Shri C. Subramaniam      | 23.8.66   |
| 20. | Demands of Goldsmiths.  | Shri Bali Ram Bhagat     | 23.8.66   |
| 21  | Service conditions of Teachers  | Shri M.C. Chagla         | 23.8.66   |
| 22. | Correcting the answer given on<br>the 8th December, 1965 to<br>Starred Question No. 718 and<br>a supplementary thereon -by<br>Shri P.R. Chakraverti regarding<br>Research in Gandhian Philosophy.                             | Shri M.C. Chagla         | 24. 8. 66 |
| 23. | Correcting the answer given on<br>the 18th August, 1966, to a<br>supplementary by Shri Madhu<br>Limaye on Starred Question<br>No. 517 regarding Messrs.<br>Bird and Co.   | Shri Bali Ram Bhagat     | 25.8.66   |

<sup>\*</sup> Statements were laid on the Table.

| 1           | 2   | 3   | 4               |
|-------------|---|---|-----------------|
| <b>24</b> . | Government business for the remainnder of the session and extension of the session till the 7th September, 1966.  | Shri Satya Narayan Sinha                    | 26.8.66         |
| 25.         | Disturbances in Tripura   | Shri Vidya Charan Shukla                    | 1.9.66          |
| 26.         | Health of Shri Indulal<br>Kanaiyalal Yajnik, M.P.   | Shri Gulzarilal Nanda                       | 1.9.66          |
| 27.         | Massing of troops and military exercises by Pakistan on India's border with Pakistan and the situation arising therefrom.                                     | Şhri Y.B. Chavan                            | 1.9.66          |
| 28.         | Certain relaxations in the Gold Control.  | Shrimati Indira Gandhi                      | 2. 9. 66        |
| •29.        | Future of the Managing Agency system.   | Shri G.S. Pathak                            | 5.9.66          |
| 30.         | Accident to Indian Airlines<br>Corporation's Caravelle<br>aircraft VT-DSB near Thana<br>on the 4th September, 1966.   | Shri C. M. Poonacha                         | 5. <b>9</b> .66 |
| 31.         | Correcting the answer given on the 10th August, 1966 to a supplementary by Shrimati Savitri Nigam on Starred Question No. 361 regarding Vigyan Mandirs.       | Dr. Shrimati T.S.<br>Soundaram Ramachandran | 5. 9. 66        |
| *32.        | Correcting the answer given on the 24th August, 1966 to a supplementary by Dr. Ram Manohar Lohia on Starred Question No. 634 regarding Das Commission Report. | Shri V.C. Shukla                            | 5. 9. 66        |

Sure that the teach

<sup>\*</sup>Statements were laid on the Table.

|                          |  | 26                       |          |
|--------------------------|--|--------------------------|----------|
| 1                        | 2  | 3                        | 4        |
| <b>33</b> . <sup>-</sup> | Clarifying supplementaries to<br>Starred Question No. 781<br>answered on the 1st September,<br>1966. | Shri Sachindra Chaudhuri | 7. 9. 66 |
| 34.                      | Iddiki Project in Kerala.  | Dr. K.L. Rao             | 7.9.66   |

# 17. STATEMENTS UNDER DIRECTION 115

| SL.<br>No. | Subject  | Member who raised the matter | Minister/Member<br>who replied | Date * |
|------------|--|------------------------------|--------------------------------|--------|
| 1          | . 2  | 3                            | 4                              | 5      |
| *1.        | Certain information given by the Minister of Food, Agriculture, Community Development and Cooperation on the 1st August, 1966 regarding presence of iron strips, stones etc. in the wheat and other foodgrains imported from USA under PL 480. | Shri Madhu<br>Limaye         | Shri C.<br>Subramamam          | 2-9-66 |
| 2.         | Certain information<br>given by the Minister<br>of Commerce on the<br>23rd August, 1966,<br>about sale of match-<br>boxes by Khadi Gram-<br>odyog Bhawan, New<br>Delhi.  | Shri Madhu<br>Limaye         | • Shri Manubhai<br>Shah        | 3-9-66 |
| 3.         | Certain information given<br>by the Minister of State<br>for Home Affairs on the<br>17th August, 1966, during<br>the Half-an-Hour discussion<br>regarding Pakistani Spies.   | Limaye                       | • Shri Jai Sukh<br>Lal Hathi   | 6-9-66 |
| <b>4.</b>  | Certain information given<br>by the Minister of Trans-<br>port, Aviation, Shipping<br>and Tourism on the 9th<br>August, 1966, during the<br>Half-an-Hour discussion<br>regarding Cochin Shipyard   | Gopalan                      | Shri C.M.<br>Poonacha          | 7-9-66 |

Statements were laid on the table.

2 3 1 4 5 5. Certain information given Shri Madhu Shri N. Sanjiva 7-9-66 by the Minister of Trans-Limaye Reddy port, Aviation, Shipping and Tourism on the 25th August, 1966 regarding the proposed arrest of Dr. Teja.

# 18. STATEMENTS (PERSONAL EXPLANATION) UNDER RULE 357

| S1.<br>No. | Subject   | Member who made<br>the personal<br>explanation. | Minister who made Aaid the statement. | Date    |   |
|------------|---|---|---------------------------------------|---------|---|
| 1.         | Remarks made about Shri M.R. Masani during speech on 26.7.66 on the motion regarding economic situation.            | r Shri R.K.<br>Khadilkar                        |                                       | 27.7.66 |   |
| 2.         | Certain allegations made during the day by Shri Hem Barua during supplementar on Starred Question No. 420.          | •   |                                       | 12.8.66 | ŧ |
| 3.         | Certain allegations a<br>during half-an-hour<br>cussion on 17.8.66.   | •   |                                       | 18.8,66 |   |
| 4.         | Correcting certain is<br>given in his speech of<br>Representation of the<br>(Amendment) Bill,<br>on the 2nd Septemb | on the Pratap K<br>e People Deo<br>1966,        | haraja<br>eshari                      | 3-9-66  |   |

1 2 3 4 5 5. Reference made in the House Shri Madhu Shri Satya Narayan 5-9-66 on the 25th August, 1966, Limaye Sinha to the speech of the Minister of Parliamentary Affairs at the Whips Conference held at Bangalore...

#### 19. MATTER UNDER RULE 377

Subject Member who raised Date the matter

Statement made by the Minister of Finance in response to Calling Attention notice regarding the appointment of Shri S. Bhoothalingam as Ambassador to E.E.C.

Shri Bhagwat Jha Azad 28-7-1966